

(6)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

Tr.327/86

Shri Dhondu Baburao Panchal,
C/o. Pandurang Bhikaji Maistry,
216, Somwar Peth,
Pune - 411 011

.. Applicant

vs.

Union of India
through
General Manager,
Central Railway,
Bombay V.T.

.. Respondent

Coram: Hon'ble Member(J) Shri M.B.Mujumdar

Hon'ble Member(A) Shri M.Y.Priolkar

Appearances:

1. None appears
for the applicant.
2. Mr.P.L.Sakalkar
Sr.Clerk in
DRM's office for
the respondent.

ORAL JUDGMENT

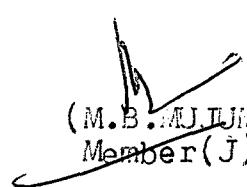
(Per M.B.Mujumdar, Member(J)) Date: 21.11.1989

None present for the applicant.

Mr.P.L.Sakalkar, Sr.Clerk, in DRM's office is
present for the respondent.

2. Though we have waited for the
applicant upto 3.45pm, he has not turned up.
3. Hence Tr.Appn.No.327/86 is dismissed
for default with no order as to costs.


(M.Y.PRIOLKAR)
Member(A)


(M.B.MUJUMDAR)
Member(J)